

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BS Limited Date of Commencement of Liquidation: 25-10-2019; List of Stakeholders as on Date: 15-01-2020; Name of IP: Mr. Yadavilli Sai Karunakar; Process Number: 1; Last 5 digit of registration number: 10370

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	24110706776	8	20699694299		2383858765	1002180707	Annexure 3
4	Unsecured financial creditors	1	254237646	1	254237646				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	14	6686768	7	1341303			4220238	Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	694249745	6	346999914	1556680		345235636	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		34	25065880935	22	21302273162	1556680	2383858765	1351636581	